

1	2	3	4
9.	Jammu & Kashmir	0.82	—
10.	Karnataka	4.58	4.58
11.	Kerala	1.67	1.67
12.	Madhya Pradesh	8.65	8.65
13.	Maharashtra	7.44	—
14.	Manipur	0.37	0.37
15.	Meghalaya	0.39	—
16.	Mizoram	0.17	—
17.	Nagaland	0.27	0.27
18.	Orissa	5.54	—
19.	Punjab	0.43	0.43
20.	Rajasthan	3.59	—
21.	Sikkim	0.05	—
22.	Tamil Nadu	6.17	—
23.	Tripura	0.53	0.53
24.	Uttar Pradesh	16.64	16.64
25.	West Bengal	6.12	6.12
26.	A & N Islands	0.12	—
27.	D & N	0.02	—
28.	Daman & Diu	0.05	—
29.	Lakshadweep	0.01	—
30.	Pondicherry	0.09	—
Total		90.00	51.45

[Translation]

#### Activities of ISI

1962. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware of the activities of the Pakistan Intelligence Agency I.S.I. and Pro-Pakistan terrorists in Jammu and Kashmir during the last three years till date;

(b) if so, the details thereof year-wise; and

(c) the reasons for the C.B.I. and security forces not being able to check the activities of Pakistan Intelligence Agency I.S.I. and Pro-Pakistan terrorists ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND

PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (c) Government are aware that the Pakistan ISI has been continuously engaged in sponsoring, fuelling, aiding and abetting terrorist activities in Jammu and Kashmir. This is being done by provision of sanctuary and logistic support, as well as indoctrination and training in the use of arms to such elements in Pakistan's territory, infiltration of armed elements into the State, provision of financial assistance, strategic guidance and, continuous large scale propaganda and disinformation campaign aimed *inter-alia* at boosting the morale of elements engaged in terrorist and secessionist activities. Continuous efforts are being made by the Government and the Security Forces and agencies to contain the activities of the terrorists and a close watch continues to be maintained by all concerned agencies with a view to checking the designs and activities of ISI.

[English]

#### Sound Staff of C.P.W.D.

1963. SHRI K.P. SINGH DEO : Will the PRIME MINISTER be pleased to state :

(a) whether the criteria fixed by the Department of Personnel and Training from time to time is not being strictly followed in the case of some sound staff of CPWD;

(b) if so, the reasons therefor;

(c) the number of such cases which have come to light;

(d) the action taken in this regard; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MIINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The criteria fixed by the Department of Personnel and Training from time to time is being strictly followed in all cases of Sound Staff of the C.P.W.D.

(b) Does not arise.

(c) to (e) A few sound staff have represented to the Suprintending Engineer (Coord.) (Elect.), Central P.W.D., Delhi regarding their seniority. The Central P.W.D. is seized of the matter.

[Translation]

#### Setting up of Regional Offices of CAPART

1964. SHRI R.L.P. VERMA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government propose to set up more

regional offices of "CAPART" in the country;

(b) if so, whether any of the regional office would be set up in Bihar and Chandigarh; and

(c) if so, by when these are likely to be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) CAPART has decided to set up more regional committees in the country.

(b) CAPART has a proposal to set up regional committees in Bihar and Chandigarh.

(c) CAPART is processing the matter further for the creation of posts etc. as per the prescribed procedure for the proposed new regional committees. New regional committee would be set up as soon as the formalities are completed.

[English]

#### Central Assistance Power IAY in Karnataka

1965. SHRI K.C. KONDAIAH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) total number of rural households in Karnataka as per the survey conducted who have no house or site;

(b) the number of persons who have sites but need assistance to build houses;

(c) the amount of central assistance given during 1996-97 under Indira Awas Yojana to Karnataka, so far;

(d) whether the Karnataka Government had sought increase in the central assistance under the above scheme; and

(e) if so, the steps taken by the Government on the proposal Indira Awas Yojana ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) As per Census Report 1991 the housing shortage in Karnataka is 426,915.

(b) The information is being collected from the State Government and will be laid on the table of the House on receipt.

(c) Karnataka has been released a total amount of 50.67 crores as Central assistance under Indira Awas Yojana in 1996-97 so far.

(d) Yes, Sir.

(e) The request of Govt. of Karnataka for additional allocation of Central assistance under Indira Awas Yojana was considered. However, it could not be agreed to.

#### Drought Prone Areas Programmes

1966. SHRIMATI VASUNDHARA RAJE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the name of the States where Drought Prone Areas Programme (DPAP) have been launched so far;

(b) the details of the areas covered under the DPAP in those States;

(c) the existing funding pattern of DPAP; and

(d) whether the Non-Government-organisation have also been involved in DPAP;

(e) if so, the work done by NGO and Government in different States during Eighth Five Year Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) Drought Prone Areas Programme is under implementation in 947 blocks of 155 districts in 13 States. The names of the States and number of districts and blocks covered under the programme in each State is given in enclosed Statement.

(d) and (e) : Area Development under DPAP is being taken up on Watershed basis under new Guidelines for Watershed Development effective from 1995-96. Non-Government Organisations (NGOs) have been selected as Project Implementation Agencies (PIAs) in some State for planning and development of watershed projects started in 1995-96 and to be completed in 1998-99.

#### Statement

State	Number of Districts		Number of Blocks	
	DPAP	DDP	DPAP	DDP
1	2	3	4	5
1. Andhra Pradesh	11	1	94	16
2. Bihar	16	-	121	-
3. Gujarat	10	6	52	47
4. Haryana	-	6	-	44
5. Himachal Pradesh	3	2	9	3
6. Jammu & Kashmir	2	2	22	10
7. Karnataka	11	3	81	22
8. Madhya Pradesh	25	-	134	-
9. Maharashtra	22	-	148	-
10. Orissa	8	-	47	-